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aprmal risk, one armed guard. Also alarm systems will be installed and their maintenance will be frequently checked. Also we have decided to encourage silent alarm systems by which the neighbours could be informed by an extended ringing of the bell so that they in turn can inform the police. It has also been decided that on the da_v the market is closed, the bank also closes; it is trot open on the day the market is closed in that area. Also the local police visit the branches and the flying squads visit them. These are the various measures that we have taken. Of course, the normal measures of ensuring physical security by iron gates, collapsible gates, etc. are there. So all these step are being taken

श्री चत्रानन मिश्र : सभापति महो-वय, आजकल राष्ट्रीय सम्पत्ति सब से ज्यादा ग्रारक्षित सम्पत्ति बन गई है और दख को बात यह है कि राजधानी दिल्ली में भी बैंक डकैतो नहीं रोको जा सकती जहां पर कि दिल्ली सरकार की इनने सारे अधिगार प्राप्त हैं, यहां तो संविधान को शार्टी ल 249 भी नाया नहीं ड लती। मैं मरकार से यह जानना चाहंगा कि नम से कम दिल्लो या बम्बई या कल्कता जैसे कैपिटल टाउन्ज में डकैनी नहीं हो, इसके लिये कभी और क्या नये मेजर्ज उठाने जा रहे हैं चूं कि पहले जो मेनर्ज उठाये गये थे वे मेनर्ज तो असफल साबित हये हैं ? तो मैं सरकार से यह जानना चाहता हं कि सभी झौर क्या नए मे बर्फ कमा लाधने दियों लेने जा रजे हैं ?

SHRI JANARDHAN POOJARI: Sir, the steps taken since 1985 have proved that the police machinery in Delhi is very effective. For the information of the hon. Member, I can say that in 1985, 9 bank robbery cases were registered. This time up to this period only two cases have bee.n registered. In one case, the robbery has been foiled, and the other case that has been *revervpft* to in the main reply is the State Bank of Mysore ca-se The Delhi Police has taken effective measures in Delhi. Now these dacoits have shifted their area of operation to other parts of

the country. So what we have done is, we have written to the Chief Secretaries and Chief Ministers of State Governments. Also we have wiitten to the chiei executives of the banks. As the hon. Member knows, the law and order situation is a State subject. So far as the banks are concerned, we, have been taking effective steps.

SHRI BIR BHADRA PRATAP SINGH: Mr. Chairman. Sir, it is admitted in the reply that white taking away the property, two lives were lost. The entry might have bean through a hole by cutting the wall. But I fail to understand why the expression "burglary" has been used and why sections 302 and 380 have been applied instead of section 396 which also includes theft and these offences. Why, is the hon. Minister not able to use section 396 which is a bigger section which includes all these offences? Otherwise it would give an impression that what is more serious is being minimised.

SHRI JANARDHAN POOJARI: Here as I stated, in the initial stages free entry was there. After that they cut open the wall and they made the entry. Now section 302 is there under which capital punishment could be given. It cannot be minimised at all. The offence is very clear—murder. About this also, when the investigation is completed, then we can definitely convert it into the other Section, 396.

Unemployed Doctors, Engineers and Scientist

*362. SHRI ASHWANI KUMARI:f SHRI ATAL BIHARI VAJPAYEE:

Will the Minister of LABOUR be pleased to state:

(a) the number of unemployed doctors, engineers and scientists and

[†]The question was actually asked on the floor of the House by Shri Ash-' wanl Kumar,

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also other graduates, at the beginning and at the end of the Sixth Fian period; and

(b) what has been the annual rate; of growth in unemployment pertaining to these categories and also of their placements durnig the above period?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P. A. SANGMA); (a) The availaDle information relates to number of Medical, Engineering, Science and other Graduates (including Postgraduates), all of whom may not ne-

Statement-I

cessarily be unemployed, who were on the Live Register of Employment Exchanges at the end of 1979 and i&*4 is laid on the Table of the House *{See* Statement-I below.

(b) The percentage increasejdeoreace in Live Register and Placements effected in respect of Mdieal Engineering Science and other graduates (including Post-graduates) by the Employment Exchanges each year during the period 1980—1984 i_s laid on the Table of the House (See Statement-II).

Number of medical. Engineering Science and other graduates {including Post Graduates on the Live Register of Employment Exchanges as at the end of 1979 and 1984.

								Nu	mber	on Live Re end c	
Discipline										1979	1984
Medicine	-	(m)						-	44	13,847	21,480
Engineering		÷	-				×.	÷		21,781	27 0474
Science .						3			1.1	3,12,427	4,60,123
Others .				ж.			×			10,70,460	16,50,516

Statement-II

Percentage increased/decrease in Live Register and Placements effected in respect of Science, Engineering. Medical and other Graduates (including Post-Graduates) by the Employment Exchanges each year during the period 1980-1984 as at the year end.

Year		Percentage increase/decrease over previous year- end Live Register (as at the end of the yea												
								Science	Engineering	(Medical)	Others			
31-12-1980					ų,			+7.7	+0.4	+20.2	+7.3			
31-12-1981	Ŧ	Ξ.	- 10 		ā.	in e	3	+8.6	-6.7	-2.9	+-11-6			
31-12-1982			226.	s	2			+6-5	+12.7	+14.5	4-4			
31-12-1983	*	×		2005				+7.7	+3.7	+0.9	+12.5			
31-12-1984		\$	5	ц.,	:			+-9-9	+13.5	+15.0	1-9.5			

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								Placements during the year					
Year								Science E	Ingineering	Medical	Others		
31-12-1980	1		•			1.1		-13.5	-54-0	66	-2.3		
31-12-1981				1			۰.	-1.5	+5.5	+25.3			
31-12-1982					, v		•	+6.4	+20.6	+7.0	+1.2		
31-12-1983	· .			۰.		•	•	-7.3	+51.0	-47.2	-2-2		
31-12-1984	- 20	•	Ξ.		•			+2.8	-13.7	+50.7	+0.2		
31-12-1982 31-12-1983					•		•	-7.3	+51.0	-47.2			

•Negligible.

श्री ग्रविनी कुमार : माननीय सभा-पति महोदय, 1979 से 1984 के बीच के काल में, जिसके आंकड़े दिये गये हैं इसमें सरकार की योजना के अनुसार एक वर्ष "श्रम एव जयते" के रूप में मनाया गया था कि सब लोग श्रम करें, लेकिन जो लोग पढ कर, लिखकर तैयार हैं, उनको कितना श्रम करने का मौका सरकार दे रही है ? आपके आंकडों के अनुसार 1979 में 13 हजार 8 सी बेकार थे डाक्टर, जो 1984 में बढ़ कर 21 हजार हो गये, इजीनियर बे सार 1979 में 21 हजार थे, जो 27 हजार हो गए साइस में 3 लाख 12 हजार थे, बढ़कर 4 लाख 60 हजार हो गये, अापके अनुसार यह सब लोग 10 लाख 70 हजार से बढ़कर 16 लाख 50 हजार हो गये। इस प्रकार से बढ रहे बेकार लोगों की संख्या लगभग इयोढ़ी हो गई है। मैं मंदी महोदय से जानना चाहूंगा कि इन लोगों को काम में लगाने के लिये सरकार की बया कोई योजना है झौर अगर कोई योजना है तो उसका व्यीरा देने की कपा करेंगे ?

SHRI P. A. SANGMA: I have stated in my reply that the number of unemployed people shown in the Employment Exchange registers all over the country may not necessarily be the actually unemployed number. There are two reasons for this. One: if a person who has registered himself in the Employment Exchange, does not renew his name...

श्वी राम प्रबंधेश सिंह: यह संवाल का जवाब है ? श्री पी॰ ए॰ संगमाः बिल्कुल सवाल हा जवाब है। आप समझ रहे हैं कि नहीं ?

t₀ Questions

Every three years if a person does not renew his nan**, then only we delete his name. It can s_0 happen that within the three years peorid a number of people must have been employed and yet continued to retain their names on the register. We made a survey in 1972. And we find that 27 per cent of those people whose names were there on the live register were already employed: 7 per cent of them were students. Therefore, we can not take the figure shown in the Employment Exchanges for granted. We go by the assessment of the Planning Commission. The document is on which the Government the basis proceeds, not on the basis of Employment Exchange figures. According to the Planning Commission I may mention that at the end of . . .

श्वी राम अववंश सिंह : श्राप न जा श्रांकडे दिये हैं, वह किसके आधार पर हैं ?

श्री पी० ए० संगमा : श्राप समझने के लिये कोणिश तो करिये...

भी राम अववेश सिंह : कोशिश कर रहे हैं। यह श्रांकड़े किसके हैं ?

ME. CHAIRMAN: The Minister is giving a very good answer. Please listen to him. He is giving-a very correct answer.

SHRT P A. SANGMA: According to the Planning Commission document at

the end of the Sixth Five Year Han the backlog of unemployed of all categories was 9-2 millions out of this backlog, of 9.2 millions the backlog of matriculates and above—I do not have the figures for doctors and engineers— .5s 3.7 millions. At the begining of the Sixth Plan thre backlog of matriculates and above was 3.47 millions and at the beginning of the Seventh Plan it is 3.7 millions. So, the position as far a_s graduates and above are concerned, is static. I must admit that.

श्री अधिवनी कमार : माननीय अध्यक्ष महोदय, मैंने प्रश्न पछा था कि-इनकी संख्या बढ रही है झौर क्या उनके लिये सरकार की कोई योजना है या नहीं। मंत्रो महोदम ने प्लानिंग कमोशन ग्रीर लाइव रजिस्टर के झगडे में डाल दिया है। दोनों फिगर आप के हैं, आप यह बताइये कि कौन से फिगर सही हैं प्लानिंग कमी शन के या लाइव रजिस्टर के। जो फिगर आपने दिये हैं उनके ग्राधार पर हो हम चल रहे हैं। हमारे पास कोई इंडिपेंडेंट एजेंसी नहीं है। इसी प्रकार का प्रक्रन हुआ था राज्य सभा में 6-5-86 को 1071 नम्बर का। उसमें आपने प्रदेश वाइज ब्यौरा दिया है कि कितने लोगों का प्लेसमेंट हुआ 84-85 के बीच में। अध्यक्ष महोदय, एक वर्ष के ग्र-दर आंध्र प्रदेश में मेडिसिन के एक व्यक्ति को नौकरो दी गई---यह आपके आंकड़े कह रहे हैं--- किसी प्रदेश में 8. किसी में 48, किसी में 200-250 की फिगर है कि इतने लोगों को एब्नाब किया जा सका। जो फिगर आपने दी हैं वह ड्योढी हो गई हैं। इसके लिये कोई योजना हो तो बताइये।

आपने आज उत्तर दिया है कि मेडिसिन के 21400 के लगभग और इंजीनियरिंग के 27000 हैं। यह ऐसे विद्यार्थी हैं जिन पर देश का ढाई-तोन लाख रुपया खर्च होता है। तो ऐसे 48 हजार लोगों के लिये कोई योजना बताई गई है? फेमिली प्लानिंग में बहुत पिछड़े हुये हैं तो क्या उसका जपयोग करेंगे और इंजीनियरिंग की कोई योजना करक उनको नौकरों रेंगे। इन 48 हजार मेडिकल और इंजीनियरिंग के स्नातकों के लिये आप कोई योजना बना रहे हैं तो उसका क्यौरा बशाइए।

to Questions

SHRI P. A. SANGMA: I am sorry, Sir, I did not answer the second part of the honourable Members question as to what steps have been taken to generate employment.

Sir, the position is that the backlog is, as I have stated, at the beginning of the 7th Plan is 9.2 million. Now, according to the Planning Commission document, the net addition to the labour forc^ during the Seventh Five Year Plan will be 39 minion and that makes the unemployment figure 48.2 million. We have contemplated employment generation in the Seventh Five Year Plan to the tune of 40 36 million standardperson years. There" fore, by the end of the Seventh Five Year Plan, the backlog of unemployment would be substantially reduced.

MR. CHAIRMAN: Yes, Mr. Vajpayee.

SHRI ATAL BIHARI VAJPAYEE: Sir, I do not understand why a medical doctor should remain unemployed in our country. Is it because the, doctors are reluctant to go to the rural areas or it*is because there are no facilities and the Government is not in a position to ofrer them opportunities?

SHRI P. A. SANGMA: Sir, the figure with regard to doctors, up to 1984, has been shown in the main answer as 21.480 according to the live registers of the Employment Exchanges. I agree, with the honour-ab^ Member that doctors need not necessarily be enjoyed in fiovern-ment or in Government hospitals. I believe most of them, most of tirese doctors, are selfmploysd and they have their own private nracti>«. Therefore, frankly sneaking, T would not know the exact figure of the unemployed doctors in this country. Also it is our common exnerience that most of the d°ctor« who do not find iobs in the hospitals, I think, go in for private practice.

SHRI ATM. BIHARI VAJPAYEE: Sir...

MR. CHAIRMAN; Just wait I am going to put the question again for you, Mr. Sangma, the question is this: Are the doctors reluctant to go to the rural areas and on that account there is a larger backlog of unemployment. Secondly, will th~ Government give facilities in the various areas so that the doctors may go there? These are the two questions.

SHRI P. A. SANGMA: I am unable to give a categorical answer to these questions because, Sir, I think it is for the Health Minister to give the answer,

MR. CHAIRMAN: Mr. Vajpayee, he says it is for the Health Ministry to answer. :***j

SHRI ATAL BIHARI VAJPAYEE: Sir, how do you expect an unemployed doctor to start private practice without money? you Tequire money for private practice.

SOME HON. MEMBERS: No. (Ijiterruptions).

SHRI ATAL BIHARI VAJPAYEE: Naturally, it is not so simple as that.

MR. CHAIRMAN: But he says that it is for the Health Ministry to answer this question. How can the Labour Minister answer?

SHRI ATAL BIHARI VAJPAYEE: In that case, Sir, I think that the health of the Labour Ministry is not good.

SHRI P. A SANGMA: I must respectfully submit that employment also means self-employment.

MR. CHAIRMAN: The health of the Labour Minister is very good.

SHRI P. A SANGMA: Thank you very much. Sir,

SHRI VITHALRAO MADHAVRAO JADHAV; As far a_s the infrastructure, the industrial infrastructure, medical infrastructure, etc. for engineers and doctors in our country is concerned, what is the total requirement of doctors and engineers at the end of the Seventh Plan and what is the provision made for that?

h Questions

SHRI P. A. SANGMA: I am sorry, I do not have those Agurels.

श्री सूरज प्रताद : क्या सरकार इस बात को बतायेगी कि 1979 श्रौर 1984 के बीच में कितने डाक्टरों झौर कितने इंजीनियरों को वह काम दे पायी है।

MR. CHAIRMAN: Have you got figures of employment of those years?

SHRI P. A. SANGMA: I do not have those figures, I have only the unemployment figures because that is what was specifically asked. But I think the figure of employment is higher than; the unemployment figure I have gives.

श्री जगदम्बी प्रसाद यादवः मैं मान-नीय मंत्री जी से जानना चाहता हं कि गत तीन वर्ष से वित्त मंत्रालय ने सरकारी नौकरियों पर प्रतिबंध लगा दिया है और सहकारी समितियों ग्रीर बैंकों में भी प्रति-बन्ध लगा हम्रा है: एक कारण तो अनइंप्लाय-मेंट बढने का यह है। दूसरें मैं इस संदर्भ में जानना चाहता हुं कि ग्राप सातवीं पंचवर्षीय का उल्लेख किया है। सातवीं पंचवर्षीय योजना में जिस कैंटगरी का का उल्लेख किया गया है चिकित्सा का, इंजीनियरी का, बैज्ञामिकों का, स्तातकों का, ग्रगर वह श्राज के संदर्ध में लिया जाय तो चिकित्सा में 25,000 इंजीनिय-रिक में 30.000 ग्रौर विज्ञान में 5 लाख ग्रीर ग्रन्य स्नालकों के 18 से उपर उन की संख्या हो जायेगी। जो यह आप ने कहा है कि सातवी पंचवर्षीय योजना में ऐसी योजना है कि आप इस अनइंप्लाय-मेंट को कर्टेल कर देंगे तो में कैटेगेरीवाइज जाना चाहता हुं कि इन चार में आप की इंप्लायमेंट देने की क्या योजना है।

SHRI P. A. SANGMA: I will not agree with the honourable Member that the ban on the creation of posts is affecting employment seriously. The reason is there are areas where there has been over-employment; there are areas where the Government has set up a department for the necessity of a given point of time and after some years it becomes irrelevant. And therefore, the Government wants to rationalise the whole process and make productive employment wherever it is necessary. So, Government is exercising this process though apparently it looks as if in certain areas the situation may have been affected a little. But in the overall policy of the Government this is the correct thing we are doing. We want to rationalise the thing and put our efforts in productive employment in places where it is required.

SHRI VISHWANATH PRATAP SINGH; May I add a word? Well, it is a Cabinet decision. The so-called ban is not a ban as such. Only the level of sanction has been raised to the Cabinet level. May I inform you after the socalled ban more than two lakh posts have been sanctioned by the Government.

MR. CHAIRMAN: Mr. Nirmal Chatterjee.

SHRI NIRMAL CHATTERJEE: Sir, your goodness seems satisfied with replies being given, but unfortunately I do not find the replies as satisfactory as you do...

MR. CHAIRMAN: Anyway I have to decide it and you have to accept it.

SHRI NIRMAL CHATTERJEE: I shall only try to help you to decide by picking the holes. Firstly, the Minister has said that out of the figures that appear on the Employment Exchange registers some of the persons are already employed. But you have forgotten to mention the many unemployed people who do not register themselves. That *fa* the negative side of it. Secondly, you have

forgotten that 17 per cent plus seven per cent are found to be employed but the survey you made held good for two successive years. These ate the two points. (Interruption) The reduction we can take as valid in the Employment Exchange figures. And the rate of change is fantastically high compared to your income growth. The income growth is 25 pea: cent and the overall growth in unemployment fc much more than that. In certain cases, it is 50 pet-cent. That should make the Government ponder over this fact whether we are functioning in an employment tentensive method. Now, Sir, part (b) of my question. This is a comment. You have mentioned the figure of the Seventh Plan and said that the backlog would be decreased. What was your experience in the earlier Plans in relation to the targets of employment and actual realisation of employment in each Plan? Did they always fail? Did the backlog of last one come down or did it, in fact, increase? That wa^ part (a) of the question, Sir. Now, I come to Part (b)' Is it possible for the Labour Ministry in coordination with the State Ministries to state that employment, where ffiiey are not through examinations on a mass scale must always be through employment exchanges so that the many charges of nepotism against the bureaucrats, against the Ministers also can be reduced? Is it possible? Is it contemplated? That is part (b)' of the question.

MR. CHAIRMAN: Now your question is over.

SHRI P. A. SANGMA: Sir, as far as part (a) is concerned, I am grateful to the hon. Member for having corrected me that I have forgotten to mention that there are a number of unemployed who do not register with the employment exchanges. This is one of the factors that we do not depend on the employment exchanges figures. And we depen<j on the plan-nine Commission document. As far as the generation of employment is concerned... SHRI P. A. SANGMA: I am coming to part (b). I will come to part (c) also. Now, part (b), Sir. As far **aa** the employment generation is concerned, the Plan document is very clear. It is already there; the projections of employment in different sectors of agriculture, and different types of industries are already there. I don't think I have to go into those details. About part (c) that is making it compulsory through employment exchanges, at this stage we do not think it possible.

MR. CHAIRMAN- Question No. 363.

Agreement on a Treaty of Friendship and no war pact between India and Pakistan

*363. SHRI CHITTA BASU:f SHRI RAMKRISHNA MAZUMDER:

Will the Minister of EXTERNAL AFFAIRS be pleased to refer to the answer to Unstarred Question 488 given in the Rajya Sabha on tfie 27th February, 1986 and state:

(a) the present stage of dialogue between India and Pakistan on the issue of a treaty of friendship and No War Pact; and

(b) the area of agreement and disagreement?

THE MTNTSTER OF STATE TN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI EDUARDO FALE-IRO): (a) and (b) D'fferences conti-Suue to persist on some important aspects.

SHRI CHITTA BASU: Sir, may I know from the hon. Minister whether the Government have recently reviewed the different aspects of bilateral relations between India and

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Pakistan-particularly we have in mind amongst others the following- namely ihe increasing arms acquisition by Pakistan from the United States of America, continuing arms infiltration across the border, continuing existence of the training centres in Pak-held Jammu and Kashmir and other places, and lastly the continuing anti-India campaign by Pakistan in different international forums, and if so, whether the Government have come to the conclusion that the bilateral relation between India and Pakistan has not improved " rather deteriorated in the recent years, and if so, whether the continuing stances of the Pak^rstan Government constitute unfriendly acts towards India?

SHRI EDUARDO FALEIRO; Yes, Sir, the training camps in Pakistan of terrorists and their support to terrorists to infiltrate, particularly into Punjab and also other parts of North India-I agree with the hon. Member -do constitute unfriendly acts. Now, as far as the question of review, of bilateral relations is concerned, we maintain a constant review, a regular review of these relations and our broad objective and a long-term perspective is this that we must have good relations with Pakistan, that we our relations with must ' improve country in the context of and that in mind, the sovereign keeping equality of both the countries, noninterference in the. internal affairs of either country and non-aggression, and, therefore, Sir. in this perspective and in this context the training of terrorists, raising of an anti-India campaign in international fora. as mentioned by the hon. Member does definitely constitute an unfriendly act and it definitely hampers our attempts at improving the relations between the two countries. In the context of the acquisition of ann.e hv Pakistan from the United States, w» *havp Vwi«*t. tfi's to the notice of the United States adminls-

 $[\]dagger$ *The* question was actually a»>»d on the floor of the House by Shri Chitta Basu.